

(Amendment) Rules, 2025, under sub-section (3) of Section 22 of the Cable Television Networks (Regulation) Act, 1995.

[Placed in Library. See No. L.T. 2521/18/25]

MR. CHAIRMAN: Now, Shri Murlidhar Mohol.

Report and Accounts (2022-23 and 2023-24) of RGNAU, Amethi, Uttar Pradesh and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI MURLIDHAR MOHOL): Sir, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Rajiv Gandhi National Aviation University Act, 2013:-

(i) (a) Annual Accounts of the Rajiv Gandhi National Aviation University (RGNAU), Amethi, Uttar Pradesh, for the year 2022-23, and the Audit Report thereon.

(b) Statement by Government accepting the Accounts.

[Placed in Library. See No. L.T. 2531/18/25]

(ii) (a) Annual Report and Accounts of the Rajiv Gandhi National Aviation University (RGNAU), Amethi, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2663/18/25]

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON HOUSING AND URBAN AFFAIRS**

DR. MEDHA VISHRAM KULKARNI (Maharashtra): Sir, I lay on the Table, a copy (in English and Hindi) of the Fifth Report (Eighteenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Housing and Urban Affairs (2024-25) on 'Regional Rapid Transit System and Role of NCRTC'.
